

Statement

Surplus/deficit of the SEBs during 1996-97 with and without subsidy as booked in the accounts for the year

(Rs. in crores)

S.No.	SEB	Profit & Loss	
		With Subsidy Booked	Without Subsidy Booked
1.	A.P.	129.19	-721.26 (A)
2.	Bihar	-27.52	-27.52 (P)
3.	Gujarat	109.90	-1069.68 (A)
4.	Haryana	47.75	-593.98 (A)
5.	H.P.	24.80	24.80 (A)
6.	Karnataka	58.45	-646.48 (U)
7.	Kerala	23.99	-223.12 (U)
8.	M.P.	126.62	-210.91 (U)
9.	Maharashtra	346.58	87.87 (A)
10.	Orissa	26.94	-230.88 (P)
11.	Punjab	107.87	-295.91 (A)
12.	Rajasthan	63.22	-499.92 (A)
13.	Tamil Nadu	329.63	-256.88 (A)
14.	Uttar Pradesh	170.80	-1385.97 (A)
15.	W.B.	18.25	-227.27 (A)
16.	Assam	-358.72	-411.05 (U)
17.	Meghalaya	-33.52	-42.02 (A)
Total		1164.23	-6729.98

Note : A - Audited
U - Unaudited
P - Provisional

World Bank Assistance to APSEB

203. SHRIMATI LAKSHMI PANABAKA : Will the Minister of POWER be pleased to state :

(a) whether three Member team of the World Bank visited Andhra Pradesh to discuss the Andhra Pradesh State Electricity Board's financial viability;

(b) if so, whether Andhra Pradesh Electricity Board has sought financial assistance from the World Bank to bring reforms in the power sector;

(c) if so, whether World Bank has agreed to provide the financial assistance asked for; and

(d) if so, the details in this regard?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) An appraisal team of the

World Bank visited the Andhra Pradesh twice from 5-10-1998 to 11-10-1998 and 21-10-1998 to 24-10-1998 and reviewed the progress of Andhra Pradesh Power Sector Reform and Restructuring Project.

(b) Yes, Sir.

(c) and (d) The World Bank is appraising a loan assistance of one billion US dollars over a period of 6 to 8 years to Andhra Pradesh power sector in five instalments under "adaptable Programme Loan". Transmission and Distribution Schemes for about 150 million US dollars have been finalised to avail of first instalment (APL-1) of the above proposed loan. The loan of 1 billion US dollars is proposed to be disbursed in five tranches.

Bhander Power Plant

204. SHRIMATI SURYAKANTA PATIL : Will the Minister of POWER be pleased to state :

(a) the salient features of the Bhander Power Plant in Madhya Pradesh;

(b) whether it has been approved;

(c) if so, whether the counter guarantee has been accorded to the company; and

(d) if not, the reasons therefor and the time by which the plant is proposed to be finally approved?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) to (d) The 342 MW Bhander combined cycle power project proposed to be set up by M/s Bhander Power Limited in the State of Madhya Pradesh has been techno-economically cleared by Central Electricity Authority (CEA) at an estimated completed cost of US \$ 197.622 Million + Rs. 346.514 crores. The Government of India counter - guarantee scheme was developed as a transitory measure to boost private investment and it was decided in 1994 to extend counter - guarantee to eight projects that had been cleared for bringing in foreign investment in the power sector. The Bhander project is not amongst the projects identified for extending counter-guarantee.

[Translation]

Motor Vehicles Act

205. DR. SUSHIL INDORA :
SHRI GIRDHARI LAL BHARGAVA :
SHRI ASHOK PRADHAN :
SHRI VILAS MUTTEMWAR :
PROF. PREM SINGH CHANDUMAJRA :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose any

amendment to the Motor Vehicles Act, 1988 and Central Motor Vehicles Rules, 1989;

(b) if so, the details thereof and the reasons therefor;

(c) the time by which these are likely to be amended;

(d) whether any committee had been set up in this regard; and

(e) if so, terms of reference and composition thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) to (c) The process of amendment of the Motor Vehicles Act and the Central Motor Vehicles Rules is a continuing one and the Government makes amendments in this Act/Rules from time to time keeping in view the requirements/representations of the trade and users.

(d) and (e) There is no notified Committee in this regard. However, regular review is undertaken by Joint Secretary (Transport) of this Ministry in consultation with a Group of Senior Officers representing different States.

"Development of Forests"

206. SHRI JAYSINHJI CHAUHAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the State-wise details of the progress made in development of forests up to October 1998;

(b) the amount spent thereon during each of the last three years;

(c) the States in the country in which forest is less as compared to other States;

(d) the reasons therefor; and

(e) the other steps taken by the Government to bring about improvement in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) Statement showing state-wise details of the progress made under afforestation during 1998-99 upto 31-10-98 is enclosed.

(b) Amount of Rs. 191.55 crores, Rs. 183.13 crores and Rs. 209.2 crores were spent on development of forests through various Centrally Sponsored Afforestation Schemes during 1995-96, 1996-97 and 1997-98 respectively.

Statement

S. Name of State/UT No.	Area in Hectares Seedlings in Lakhs		
	Achievements		
	Seedling Distribution (For Planta- tion on private Lands)	Area (Public Lands including Forest Lands)	
1	2	3	4
1. Andhra Pradesh	435.33	73880.00	
2. Arunachal Pradesh	1.38	30.00	
3. Assam	12.00	1969.00	
4. Bihar	0.00	0.00	
5. Goa	7.91	510.00	
6. Gujarat	1089.48	54306.00	
7. Haryana	20.62	14948.00	
8. Himachal Pradesh	5.56	9623.00	
9. Jammu & Kashmir	24.64	5478.00	
10. Karnataka	516.53	87746.45	
11. Kerala	0.81	13024.00	
12. Madhya Pradesh	0.00	0.00	
13. Maharashtra	464.36	5099.15	
14. Manipur	0.00	0.00	
15. Meghalaya	4.21	310.00	
16. Mizoram	2.07	2401.00	
17. Nagaland	0.00	0.00	
18. Orissa	2.64	273.00	
19. Punjab	1.07	0.00	
20. Rajasthan	243.80	59379.00	
21. Sikkim	5.68	2176.00	
22. Tamil Nadu	79.35	20527.00	
23. Tripura	22.07	4632.00	
24. Uttar Pradesh	373.82	76620.00	
25. West Bengal	150.00	4000.00	
26. A & N Islands	0.71	1534.56	
27. Chandigarh	0.47	103.00	